

Bomb blasts in various parts of the country

†*140. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that bomb blasts have been carried out by terrorists in various parts of the country during the period from March, 2004 to November, 2008;

(b) if so, the number of incidents related to these bomb blasts;

(c) the number of accused persons till date who are involved in these incidents and number of accused persons against whom cases have been filed in courts; and

(d) the number of accused persons who have been found guilty till date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) Various parts of the country. *Viz.*, Jammu and Kashmir, some States in the North Eastern Region and States affected by Left Wing extremism have, over the past several years, been witnessing violence perpetrated by terrorists, militants, extremists and insurgent groups. There have been periodic incidents of terrorist attacks including bomb blasts etc. in other parts of the country as well.

As per available information, the total number of incidents in Jammu and Kashmir, North Eastern Region and the naxal affect areas during period 2004 to 2008 (upto October) have been: 5352 in 2004, 4930 in 2005, 4542 in 2006, 4146 in 2007 and 3137 in 2008 (up to October).

Some of the major incidents of terrorist attack include attack in Ayodhya, blasts in Shramjeevi Express at Jaunpur, serial bomb blasts in Delhi, and attack on Indian Institute of Science, Bangalore in 2005; blasts in Varanasi, Mumbai and Malegaon in 2006; blasts in the Samjhauta Express near Panipat, Mecca Masjid in Hyderabad, Lumbili Park and Gokul Chat Bhandar in Hyderabad, Ajmer Sharif, Shringar Cinema Hall, Ludhiana and in local Court premises at Varanasi, Faizabad and Lucknow in 2007; and attack in Rampur (UP) and blasts in Jaipur, Bengaluru, Ahmedabad, Delhi, Modasa (Gujarat) and malegaon (Maharashtra), Mumbai upto November, 2008.

'Public Order' being a State subject, the incident-wise details of investigation, prosecution, arrests, including identity of the arrested persons and those absconding, conviction etc. are not centrally compiled or maintained.

Strategic petroleum reserves in SEZ notified areas

930. SHRI PRAKASH JAVADEKAR : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

†Original notice of the question was received in Hindi.

(a) whether it is a fact that Government is set to amend a clause of the SEZ laws to allow it to build strategic petroleum reserves in the SEZ notified areas without being bound by any export obligations; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH) : (a) and (b) A proposal has since been received from Indian Strategic Petroleum Reserves Limited (a wholly owned subsidiary of Oil Industry Development Board under the Ministry of Petroleum and Natural Gas), for relaxation of conditions relating to export obligations and achievement of net foreign exchange as stipulated in the Letter of Approval issued under the SEZ Rules, 2006 to its unit in the Mangalore Special Economic Zone. However, no amendment is yet carried out in SEZ Act 2005/SEZ Rules 2006 to this effect.

Shortfall in export target

931. SHRI RAJKUMAR DHOT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

(a) whether it is a fact that FICCI has predicted that India may miss exports orders for 2008-09;

(b) if so, the details thereof and the reasons therefor;

(c) the major items that have disturbed the targets; and

(d) the steps taken by Government to bridge the gap between target and actual?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Yes, Sir.

(b) Factors adversely effecting India's export performance, reported by FICCI Export Survey June 2008, include slowdown in the western markets, slackness in construction business in US and EU, the export restrictions by the government on several commodities including food products.

(c) Given the slowdown in the global economy, the items such as Gems and Jewellery, Marine Products, Carpets, Handicrafts, Project Goods etc. are likely to adversely impact India's export performance during the current year.

(d) Government has announced a series of measures to support India's exports in the wake of slowdown in the Global Economy. These measures, *inter-alia*, include provision of interest subvention in pre and post-shipment export credit for labour intensive exports, provision of additional funds for full refund of Terminal Excise Duty/CST, ECGC guarantee, with Government backup, for exports to difficult markets/products, refund of service tax to exporters on foreign agent commissions upto 10% of FOB value of exports etc.